

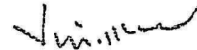
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 01130941-30871/Bail Power/Gaz./PDJ West/2023 dated 01.09.2023, taking note of that Ms. Shivali Sharma, ASJ-03, West District, her first link Sh. Manish Kachhanshi, ASJ (SC-RC)-01 and second link Ms. Riya Guha, ASJ FTSC (RC)-02 are on leave today.

In view of the above Ms. Ankita Lal, ASJ FTSC (RC)-01, West District shall perform duties in bail matters already assigned to Ms. Shivali Sharma, ASJ-03, for 25.11.2023 in addition to the work already assigned to her.

Rest of the bail duty roster referred above, shall remain the same.

  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI


1360/41404-41433

/Bail Power/Gaz./PDJ West/2023

Dated, Delhi the 25/11/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE